

Đ

SLP(Crl.)No. 2494 OF 2004
ITEM No.8

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 2494/2004

(From the judgement and order dated 19/04/2004 in CRLMP 18834/04
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAJIV SHARMA

Petitioner (s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent (s)

(With Appln(s). for ex-parte stay
and exemption from filing c/c of the impugned Judgment)
(With Office Report)

Date : 31/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL (VACATION BENCH)
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)Mr. N.S. Bisht,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is dismissed.

(USHA BHARDWAJ)
P.S. TO REGISTRAR

(MADHU SAXENA)
COURT MASTER